

Shri Bal Raj Madhok (South Delhi): I want your guidance on one matter. This session is meeting after a long time. In the meanwhile, a number of developments have taken place in the whole world, and we have tried to draw your attention to these matters through a number of calling-attention-notice. For instance, there is a menacing situation in West Asia. There are many other things also which we want to raise. But you, Sir, in your discretion, have not allowed any of them. May I know how we can raise these issues in this House, issues which are of vital importance to the security of this country, which are of vital importance to the well-being of this country? How can we raise these issues if you are going to disallow all the notices?

Mr. Speaker: There are about eighty calling-attention-notice and adjournment motions which I have received today. Till 10-30 A.M. they were coming in, and at 10-35 they came to me. There were, eighty of them, and not just one or two. I cannot decide in the few minutes that were at my disposal which one of them was important and which one was urgent and which one was not. Therefore, I wanted to discuss the matter with the Leaders of the parties and that is why I have called for a meeting at 4-30 P.M. today. What am I to do if about 80 such notices are received? I can only admit one of them. Today, we are taking up one adjournment motion. Yesterday when I discussed, I thought that food was the most urgent problem. Therefore, I have admitted the adjournment motion regarding food, and leave has been granted for it and it is being taken up today. Actually, I wanted to allow the adjournment motion relating to the police, but then food takes precedence, and it is more important than even the police etc., and, therefore, that is being taken up today. When we meet today at 4-30 P.M. we shall discuss what is to be done, and how we are to proceed. I would like to be guided by the Leaders of the various parties on these points.

डा० राज मनोहर लोहिया (कन्नौज) : पुलिस प्राप कल ले रहे हैं ।

अध्यक्ष महोदय : हम लोग 4 बजे मिलेंगे । उसके बाद हम इसके बारे में डिमांड करवें ।

डा० राज मनोहर लोहिया : बहुत धन्यवाद । लेकिन प्राप कह चुके हैं कि प्राप पुलिस ले रहे हैं ।

Mr. Speaker: Therefore, I am saying that we shall be meeting at 4-30 P.M. And hon. Members may give me guidance, and I am prepared to accept whatever is good. Actually, I have no pre-conceived ideas about rejecting anything or accepting anything. If 80 or 90 notices are there, and each one of them may be very important—only one can be admitted on a day. I would certainly like to have the guidance of all the leaders of the various parties before I take any decision about it.

12.19 hrs.

RESIGNATION OF MEMBER

(Dr. Basant Narain Singh)

Mr. Speaker: I have to inform the House that Dr. Basant Narain Singh, an elected Member of the House from the Hazaribagh constituency of Bihar has resigned his seat in the Lok Sabha with effect from the 13th May, 1967.

12.19½ hrs.

COMMITTEE OF PRIVILEGES

FIRST REPORT

Shri Khadlikar (Khed): I beg to present the First Report of the Committee of Privileges.

STATEMENT RE: RAILWAY ACCIDENT AT KUPPAM STATION

The Minister of Railways (Shri C. M. Poomacha): Sir, it is with profound regret that I rise to make a statement